

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 4132  
ANSWERED ON 25/03/2025**

**DISBURSEMENT OF WAGES UNDER MGNREGS**

**4132. SHRI N K PREMACHANDRAN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to disburse wages of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers without arrears and delay;**
- (b) if so, the details of action taken thereon in this regard;**
- (c) whether the Government proposes to disburse the arrears of wages of MGNREGS workers in Kollam District, Kerala;**
- (d) if so, the details thereof, if not, the reasons therefor;**
- (e) whether the Government proposes to sanction the labour budget of 104.30 Lakhs person days submitted by Kollam District during the financial year 2024-25;**
- (f) if so, the details thereof;**
- (g) whether the Government initiated action for disbursing the arrears an amount of Rs.7658.57 Lakhs;**
- (h) if so, the details thereof; and**
- (i) whether the Government proposes to approve the labour budget of Kollam District on the basis of the performance and requirement, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a)to(d) and (g)& (h): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall**

**performance and subject to submission of relevant documents by the States/UTs. Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.**

**Under Mahatma Gandhi NREGS, wage payments are directly credited by the Central Government to the account of beneficiaries through the Direct Benefit Transfer protocol.**

**During the financial year 2024-25 (as on 19.03.2025), a total amount of Rs. 84,114.70 crore has been released under the Mahatma Gandhi NREGS, which includes Rs. 62,660.45 crore for the wage component and Rs.21,454.25 crore for material and administrative components. During the same period, an amount of Rs. 3,034.24 crore has been released to the State of Kerala, which includes Rs. 2,451.57 crore for the wage component and Rs. 582.67 crore for material and administrative components.**

**Under this scheme, fund release is a continuous process. The government of India releases material and admin funds to the State Government and the State Government releases the funds to its Districts accordingly. The government of India does not release material funds directly to the Districts.**

**During the financial year 2024-25, 97.79% of Fund Transfer Orders (FTOs) under the Mahatma Gandhi NREGS have been generated within 15 days of muster roll closure nationwide. In Kerala, the percentage stands at 99.39% for the same period.**

**(e),(f)& (i): With regard to allocation of “Agreed to” Labour Budget to the States/Union Territories, it is stated that in the October month of the current financial year, States/UTs are requested to send the proposal for the annual action plan for incoming financial year after following due process. Based on the proposal received from States/UTs an Empowered Committee under the Chairpersonship of the Secretary (Rural Development) approves the “Agreed to” Labour Budget. The Empowered Committee also consists of the Secretary in charge of the Rural Department of States/UTs as a member. This “Agreed to” Labour Budget is an indicative number for better planning so that work can be provided against demand on time. During the course of the year, the “Agreed to” Labour Budget may**

**get revised depending upon demand for employment by enrolled households.**

**As per NREGASoft, for the financial year 2024-2025 (as on 21.03.2025), Agreed to Labour Budget for Kerala under the Mahatma Gandhi NREGS is 600 lakh persondays against which total of 866.56 lakh persondays have been generated in the state. Similarly, in Kollam district, Kerala, the projected persondays (as per state Govt.) for the same period is 60.09 lakh, against which 91.61 lakh persondays have been generated as on date.**

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